to Questions

Power project at BPCL, Bombay

62. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Bharat Heavy Electricals Limited has secured a Rs. 33 crores contract for a Gas-turbine based power project for the Mahul refinery of Bharat Petroleum Corporation Limited at Bombay;

(b) what is the estimated generating capacity of this power project; and

(c) what are the details of this project and the time by when the project is expected to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c) M/s Bharat Heavy Electricals Limited have been awarded contract for the 2x15 MW Captive Power Plant being installed by Bharat Petroleum Corporation Limited at their refinery an Bombay. The project, estimated to cost Rs. 43.613 crores, is scheduled to be completed by May. 1988.

एल ब्रो॰ जो॰ के कनेक्शनों के नकलो टिनिनेशन वाउचरों के मामले की केन्द्रीय जांच ब्यूरो द्वारा चांच

63. कुमारी सुशीला तिरिया : अस्ति श्री सुनील कुमार पटट्नाथक : १९००

क्या पेट्रोलियम ग्रौर प्राकृतिक नैस मंत्री 9 मार्च, 1987 को राज्य सभा में ग्रतारांकित प्रश्न 1341 के दिए गए उत्तर को देखेंगे ग्रौर यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली पुलिस की अपराध शाखा ने दून गैस निवस, देहरादून द्वारा यमुना पार क्षेत्र के गैस विकेताओं हेतु जारी किए गए 75 नकली टर्मिनेशन

नारा किए गए 75 नकली टर्मिनेशन वि:उचरों संबंधी नकली दस्तावेजों के अपकड़े जाने के संबंध ध में दर्ज मामले की जांच पूरी कर लंट है ; श्रौर (ख) यदि हां, तो उसका ब्यौरा या है ?

पेद्रोलियम और प्राहित मैस मंत्रालय के राज्य मंत्री और वित्त मंत्रालय मं राज्य मंत्री (श्री बहा इत्त): (क) और (ख) दिल्ली पुलिस की अपराध शाखा द्वारा जांच कार्य चल रहा है।

## Karnal Refinery

63. SHRIMATI VEENA VERMA: SHRI KAPIL VERMA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have selected any private sector company for collaboration with the Indian Oil Corporation for setting up the Karnal refinery; if so, what are the details of the arrangement and the programme and mode of implementation of the project;

(b) whether Soviet Assistance is proposed to be utilised for it and if so, to what extent; and

(c) what are the reasons for not setting up the refinery wholly in the public sector?

THE MINISTER OF STATE OF THE

MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHM DUTT):
(a) Government have decided that the Karnal refinery be set up in the joint sector. M/s Indian Oil Corporation will be the public sector promoter and they have been asked to fina-

lise a memorandum of understanding with M/s Tata Chemicals Ltd. as the co-promoter. The two parties will take 26 per cent of the equity each and the rest will be raised from the public. The refinery is expected to be set up in 60 months.

(b) Possibilities of Soviet Assistance will be explored for the branch pipeline which will supply crude oil